

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: DISTRICT JUDGES – Filling up of 13 vacancies in the cadre of District Judges (Entry Level) under 65% quota by promotion from the cadre of Civil Judge (Senior Division) notified for the year 2024 on 19.03.2024 and 15.05.2024 respectively – **Publication of list of eligible Civil Judges (Senior Division) - Regarding.**

- READ:** 1. Order dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867/2006.
2. Order dated 20.04.2010 of the Hon'ble Supreme Court of India I.A.No.77 in Civil Appeal No.1867 of 2006.
3. High Court's Notification No.327-B.Spl., dated 19.03.2024.
4. High Court's Notification No.416-B.Spl., dated 15.04.2024.

ORDER ROC.NO.306/2024-B.SPL., DATED:15.05.2024

The High Court made the following Order:-

The following list of eligible officers in the cadre of Civil Judges (Senior Division) who have completed 5 years of qualifying service as on 31.03.2024 are in the zone of consideration for promotion as District Judges (Entry Level) under 65% quota to fill up 13 vacancies notified for the year 2024 vide Notifications 3rd and 4th read above.

| SL. NO | NAME AND DESIGNATION OF THE OFFICER |
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| 1. | SRI I.KARUNA KUMAR, Principal Civil Judge (Senior Division), Nellore. |
| 2. | MS. B.KRISHNAVENI, formerly Civil Judge (Senior Division), Dharmavaram, Ananthapuram District now placed under suspension w.e.f., 10.11.2022 vide High Court's Proceedings Roc.No.217/2020-Vigilance Cell, dated 10.03.2022. |
| 3. | SMT.VELUPULA BHAVANI, Principal Civil Judge (Senior Division), Vijayawada, Krishna District. |
| 4. | SRI Y.NAGARAJA, Civil Judge (Senior Division), Mangalagiri, Guntur District. |
| 5. | SRI CH.VIVEK ANAND SRINIVAS, Civil Judge (Senior Division), Rajam, Srikakulam District. |
| 6. | SRI P.SRINIVASA RAO, Civil Judge (Senior Division), Palamaner, Chittoor District. |
| 7. | SMT. S.KAVITHA, Principal Civil Judge (Senior Division), Visakhapatnam. |
| 8. | SMT. M.ANURADHA, Principal Civil Judge (Senior Division), Rajamahendravaram, East Godavari District. |
| 9. | SRI CH.VENKATA NAGA SRINIVASA RAO, Civil Judge (Senior Division), Sattenapalli, Guntur District. |
| 10. | SMT. A.ANITHA, Principal Civil Judge (Senior Division), Guntur. |

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| 11. | SRI P. RAJARAM, IV Additional Civil Judge (Senior Division)(Fast Track Court), Vijayawada, Krishna District. |
| 12. | SMT. K. VIJAYA KALYANI, Secretary, District Legal Services Authority, Vizianagaram. |
| 13. | MISS. A. SAI KUMARI, Civil Judge (Senior Division), Amalapuram, East Godavari District. |
| 14. | SRI B. LAKSHMI NARAYANA, Principal Civil Judge (Senior Division), Guduwada, Krishna District. |
| 15. | SRI B. APPALA SWAMY, Civil Judge (Senior Division), Bhimavaram, West Godavari District. |
| 16. | SMT. V. LAKSHMI RAJYAM, Civil Judge (Senior Division), Nandigama, Krishna District. |
| 17. | MISS K. ANUGULA SAILAJA, Principal Civil Judge (Senior Division), Kakinada, East Godavari District. |
| 18. | SMT. G. DEENA, Principal Civil Judge (Senior Division), Ongole, Prakasam District. |
| 19. | SRI I. SRINIVASA MURTHY, Principal Civil Judge (Senior Division), Eluru, West Godavari District. |
| 20. | SMT. T. L. EELAVATHI, Secretary, District Legal Services Authority, Guntur. |
| 21. | SRI E. RAJENDRA BABU, Principal Civil Judge (Senior Division), Gajuwaka, Visakhapatnam District. |
| 22. | SMT. K. SATYA KUMARI, Civil Judge (Senior Division), Proddatur, Kadapa District. |
| 23. | SMT. A. PURNIMA, Principal Civil Judge (Senior Division), Narasaraopet, Guntur District. |
| 24. | SRI S. PRAVEEN KUMAR, Principal Civil Judge (Senior Division), Kadapa. |
| 25. | SRI B. BABU NAIK, Civil Judge (Senior Division), Avanigadda, Krishna District. |
| 26. | SRI M. SHANKAR RAO, Principal Civil Judge (Senior Division), Ananthapuramu. |
| 27. | SRI K. SYAM BABU, Civil Judge (Senior Division) working as Secretary, District Legal Services Authority, Prakasam at Ongole |

y. Rakeshmana *fab*
15/05/2024.
REGISTRAR GENERAL
I/C REGISTRAR (VIGILANCE)